

(b) if so, whether they have been provided with alternate employment in any other public sector undertaking;

(c) the total number of workers and names of the projects in which employment has been provided; and

(d) if not, whether Government propose to provide alternate employment to them?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) Yes.

(b) and (c). Of the 1405 workers, 85 were Civil Engineers, 42 skilled workers and the remaining 1278 were Casual Labourers. Out of the 85 engineers and 42 skilled workers, 49 engineers and 4 skilled workers have been provided alternative jobs in the following projects:

- (i) Border Roads Organisation 32
- (ii) Trombay Housing Project 3
- (iii) Industries Department, Madras 3
- (iv) Neyveli Lignite Corporation 15

(d) The unskilled labourers who formed the bulk of the retrenchees appear to have gone back to the villages and are presumably settled in agriculture. Some of the engineers and skilled workers left the project site without seeking assistance from the employment service.

Unemployment

*110. SHRI D. C. SHARMA:
SHRI BENJI SHANKER
SHARMA:
SHRI S. KUNDU:
SHRI HEM RAJ:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of educated unemployed in the country as on the 1st January, 1968;

(b) whether it is a fact that the prospects of growing unemployment

have not diminished although a number of jobs have been created over the years past; and

(c) if so, the steps taken or proposed to be taken to increase the rate of economic growth to meet the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) Precise information is not available. According to Employment Exchange statistics the number of educated job-seekers on the live register of Employment Exchanges was 10,87,371 as on the 1st January, 1968;

(b) Yes.

(c) Various Development Programmes proposed to be undertaken in the 4th Plan are designed to provide increasing number of employment opportunities for the unemployed including educated persons.

Family Pension to Industrial Workers

*111. SHRI NAMBIAR: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 1073 on the 4th April, 1968 and state:

(a) whether the working group of family pension to industrial workers has since submitted its report;

(b) if so, the decision taken thereon; and

(c) if not, when the decision is likely to be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) The Report of the Working Group is still awaited.

(b) and (c). Do not arise.